



**DAMODARAM SANJIVAYYA NATIONAL
LAW UNIVERSITY, VISAKHAPATNAM**

**CENTRE FOR INTERNATIONAL LAW AND
ALLIED DISCIPLINES (CILAD)**

PRESENTS

**ONE-DAY
INTERNATIONAL WORKSHOP
ON
BEYOND BORDERS 2.0:
CAREERS AND TRENDS
IN
INTERNATIONAL LAW**

DATE: 31 AUGUST 2026

MODE: HYBRID (VIA WEBEX LINK)

VENUE: MOOT COURT HALL AT DSNLU, VISAKHAPATNAM



ABOUT DSNLU

Damodaram Sanjivayya National Law University (DSNLU) was established by the Government of Andhra Pradesh under the DSNLU Act, 2008. DSNLU is recognized by the Bar Council of India, and dedicated to academic excellence and cutting-edge legal research. The University offers a comprehensive range of programs, including a five-year integrated B.A. LL.B. (Hons.), a three-year LL.B., a one-year LL.M. with specializations in Constitutional Law, Criminal Law, Commercial Law, Ph.D. and LL.D. The institution emphasizes practical legal training to prepare students effectively for their future careers in law

ABOUT CILAD

The Centre for International Law and Allied Disciplines (CILAD) is an academic initiative dedicated to advancing the study and development of international law and policy through an interdisciplinary approach. Bringing together students, scholars, and experts, CILAD serves as a hub for critical thinking and meaningful discourse on global legal challenges.

Recognizing the dynamic and evolving nature of international law including international trade law, international environmental law, refugee law and international humanitarian law, CILAD emphasizes including latest international developments on both academic rigor and practical engagement. The Centre fosters an environment where students can explore legal complexities, engage in discussions, and contribute to shaping the international legal landscape. Through its initiatives, CILAD aims to bridge the gap between academic theory and real- world legal practice, equipping students with the skills necessary to navigate and influence international law and policy.

ABOUT US



**HON'BLE MR. JUSTICE P. NARASIMHA,
JUDGE, SUPREME COURT OF INDIA**

VISITOR, DSNLU

Born on 3rd May 1963 in Hyderabad, Hon'ble Mr. Justice P. Narasimha graduated in Economics, Political Science, and Public Administration and pursued law at Delhi University. Enrolling as an Advocate in 1988, he practiced before the Supreme Court, specializing in constitutional and regulatory law. Designated as a Senior Advocate in 2008, he was appointed as Additional Solicitor General of India in 2014, representing India internationally. Elevated to the Supreme Court in 2021, his contributions to legal reforms and justice are widely recognized.



HON'BLE SMT. JUSTICE LISA GILL

CHIEF PATRON AND CHANCELLOR

Her Ladyship completed schooling at Carmel Convent School, Sector 9, Chandigarh, graduated in the discipline of humanities from GCG, Sector 11, Chandigarh and is an alumnus of the Department of Laws, Panjab University having pursued B.A. LL.B. (three years) and LL.M. from there. Enrolled as an Advocate in the year 1990 and practiced at the Punjab and Haryana High Court. Elevated to the Bench of the Punjab and Haryana High Court on 31.03.2014. She was appointed as the Chief Justice of the Andhra Pradesh High Court, and was sworn in on 25 April 2026.



PROF. (DR.) D. SURYA PRAKASA RAO

PATRON AND VICE CHANCELLOR

Prof. (Dr.) Dasari Surya Prakasa Rao is the esteemed Vice-Chancellor of Damodaram Sanjivayya National Law University (DSNLU), Visakhapatnam. With a distinguished academic and administrative career, Prof. (Dr.) D. Surya Prakasa Rao is committed to upholding the principles of justice, fairness, and integrity in legal education. His leadership continues to guide DSNLU towards academic excellence and the holistic development of its students.

ABOUT WORKSHOP



The Centre of International Law and Allied Disciplines (CILAD) is organising a one-day hybrid international workshop “Beyond Borders 2.0: Careers & Future Trends in International Law” focusing on key areas of international law.

This workshop aims to provide students and professionals with insights into career opportunities in international law, developments in international trade law, and contemporary issues in International Humanitarian Law.

The event will feature subject experts joining in person and virtually. The workshop will serve as a platform for interactive discussions, networking opportunities, and professional guidance from distinguished experts in the field.

PROF. (DR.) R. VENKATA RAO

ABOUT THE CHIEF GUEST

Prof. (Dr.) R. Venkata Rao is a distinguished legal academic and the Vice Chancellor (In-Charge) of IIULER, Goa. Previously, he served as the Vice Chancellor of NLSIU, Bangalore, for over a decade. With over 45 years of teaching and research experience, he has authored six books, published 130+ papers, and guided multiple doctoral candidates. A recipient of prestigious awards like the Prof. N.R. Madhava Menon Best Law Teacher Award (2018), he has held key positions in academic and government bodies.



GUEST SPEAKERS



MR. UMA SHANKAR YEDLA

Mr. Uma Shankar Yedla has over 25 years of professional experience across advocacy, banking law, and international legal affairs.

He has served as an Advocate for a decade, a Manager (Law) at a bank, and for 18 years as Director (Legal and Treaties) in the Ministry of External Affairs, specializing in international law.

His expertise spans domestic law, legislative drafting, and international legal frameworks, reflecting a deep proficiency in both national and global legal systems.

Dr. Sukhwinder Kaur Virk is an Assistant Professor of Law at RGNUL, Punjab, with over 16 years of teaching and research experience. She holds an M.A. in Political Science, LL.M. in International Law, and Ph.D. in Law specialising in International Criminal Law, along with postgraduate diplomas in Human Rights and Counselling and Behaviour Modification.

She serves as Faculty Coordinator of the Centre for Advanced Studies in Human Rights and the Centre for Advanced Studies in Humanitarian and Refugee Law, Coordinator of the RGNUL Institute of Competitive Examinations (RICE), and is associated with the Legal Aid Committee. She has edited a book on International Criminal Law and the International Criminal Court, supervised UG, PG and Ph.D. research, and served as editor of the CASIHR Journal on Human Rights Practice



DR. SUKHWINDER KAUR VIRK



MS. VANSHIKA SULANIYA

Vanshika Sulaniya is an international trade lawyer. She has joined the Centre for Trade and Investment Law (CTIL) as a Young Professional, where she assists the Department of Commerce, Ministry of Commerce and Industry, Government of India on critical trade and investment matters.

Prior to joining CTIL, she pursued her undergraduate studies at Hindu College, University of Delhi, and obtained her LL.B. from Campus Law Centre, University of Delhi. During her time in law school, she participated in prestigious Nuremberg Moot Court Competition, where she was awarded the title of Best Speaker in one of the rounds and achieved a global rank of 14th for the team's written submissions. She holds a specialisation in International Trade and Business Laws (LL.M.) from NALSAR University of Law, Hyderabad.

Surbhi Gupta is an Associate at Trilegal, working with the firm's Projects – Energy & Infrastructure practice. Her professional interests lie at the intersection of infrastructure, energy, and project finance, with a focus on the legal and commercial dimensions of complex projects.

A graduate of Damodaram Sanjivayya National Law University, Visakhapatnam, Surbhi is also the Founder of the Centre for International Law and Allied Disciplines (CILAD). Through CILAD, she has contributed to creating a platform for academic engagement and meaningful conversations around international law and its allied disciplines.

Her interests extend across international law, international economic law, infrastructure, energy, and project finance, reflecting a multidisciplinary approach to her legal practice and academic pursuits.



MS. SURBHI GUPTA

**MORE GUESTS TO BE
ANNOUNCED SOON!**

REGISTRATION DETAILS



Participants who attend all the sessions are eligible for the “Workshop e- certificate”.



[CLICK HERE TO REGISTER!](#)

LAST DATE TO REGISTER:

**23:59 Hrs,
29th August, 2026**





TEAM

Dr. Ch. Lakshmi
Honorary Chairperson

Prof. Kondaiah Jonnalagadda
Faculty Member

Dr. Sanu Rani Paul
Faculty Member

Dr. Neelima B.
Faculty Member

Ms. Gali Parivarthana
Faculty Member

Dr. Sherley Hepsiba D.
Faculty Member

STUDENT OFFICE BEARERS

Sourav Ghosh
(Convenor)

Atharv Arnav
(Co-Convenor)

MEMBERS

Kaushik Sharma
Devanshi Pandey
Subham K. Adhikari
Zohaa Siddiqui
Rishank Mehrotra
Abhisyanth Regalla
Nitin Raj

Abhyuday Mishra
Shashwat Sinha
S. Phanitawya
Ruwa Muneer Ahmed
Nitya Sureddi
Gangotri Kumari
Jaljakshi Singh
Abhinishitha Peyyala

Shushruth Aanikanti
Sai Jahnavi K.
Abhinav Singh
Anshika Suryavansh
Ayush Kashyap
Kumkum Upadhyay
Vishesh Paliwal

